

Date : 14.09.2017

NOTIFICATION

With effect from 1st OCTOBER, 2017 to 31st DECEMBER, 2017 and in super-cession of all previous notifications and until further order the following Addl. Chief Metropolitan Magistrates and Metropolitan Magistrates, Mumbai will attend the **URGENT BAIL APPLICATIONS U/sec.80 & 81 of Cr.P.C. after Court hours on the working days, Sundays and Holidays Month-wise according to the jurisdiction as shown against their names.**

Addl. Chief Metropolitan Magistrates those who are assigned duty of Urgent Bail Applications shall also attend the Bail work of accused produced u/s. 80 and 81 of the Cr. P. C. in **Non-Bailable Offences** covering entire Mumbai jurisdiction.

The Metropolitan Magistrates those who are assigned duty of Urgent Bail Application shall also attend the Bail work of accused produced u/s. 80 & 81 of Cr. P.C. in **Bailable Offences** covering entire Mumbai jurisdiction.

Sr. No.	Name and Address	Jurisdiction
OCTOBER - 2017		
1	Shri. O. R. Deshmukh, Addl. Chief Metropolitan Magistrate, Mumbai Address: Building No. 11/B-16, Government Quarters, Haji Ali, Mumbai. Tel. No. - Mob. No. 9403003151	Esplanade, Ballard Pier, General Branch, D. C. B. C. I. D., Bandra, Andheri, Borivali, MCT, Vile-Parle. ----- Also attend Bail work of accused produced u/s. 80 & 81 of Cr.P.C in Non-Bailable Offences covering entire Mumbai Jurisdiction.
	Shri. V. A. Karande, Metropolitan Magistrate, Mumbai Address: Building No. 14/B-16, Government Quarters, Haji Ali, Mumbai. Tel. No. -- Mob. No. 9890268214	Dadar, Shindewadi, Girgaon, Mazgaon, Kurla, Vikhroli, Mulund, C. S. T. Railway. ----- Also attend bail work of accused produced u/s. 80 & 81 Cr.P.C. in Bailable Offences covering entire Mumbai Jurisdiction.

Sr. No.	Name and Address	Jurisdiction
NOVEMBER - 2017		
2	Shri. A. P. Kulkarni, Addl. Chief Metropolitan Magistrate, Mumbai Address: Building No. 12/B-15, Government Quarters, Haji Ali, Mumbai.. Tel. No. -- Mob. No. 9222144139	Esplanade, Ballard Pier, General Branch, D. C. B. C. I. D., Bandra, Andheri, Borivali, MCT, Vile-Parle. ----- Also attend Bail work of accused produced u/s. 80 & 81 of Cr.P.C in Non-Bailable Offences covering entire Mumbai Jurisdiction.
	Shri. S. G. Baokar, Metropolitan Magistrate, Mumbai Address: Building No.11/B-19 , Government Quarters, Haji Ali, Mumbai - 400 034. Tel. No. -- Mob. No. 9822688389	Dadar, Shindewadi, Girgaon, Mazgaon, Kurla, Vikhroli, Mulund, C. S. T. Railway. ----- Also attend bail work of accused produced u/s. 80 & 81 Cr.P.C. in Bailable Offences covering entire Mumbai Jurisdiction.
DECEMBER - 2017		
3	Shri. S. B. Joshi, Addl. Chief Metropolitan Magistrate, Mumbai Address: Building No. 13/B-10, Government Quarters, Haji Ali, Mumbai - 400 034. Tel. No. Mob. No. 9423757620	Esplanade, Ballard Pier, General Branch, D. C. B. C. I. D., Bandra, Andheri, Borivali, MCT, Vile-Parle. ----- Also attend Bail work of accused produced u/s. 80 & 81 of Cr.P.C in Non-Bailable Offences covering entire Mumbai Jurisdiction.
	Shri. V. I. Bhandari, Metropolitan Magistrate, Mumbai Address: Building No.06/03, Government Quarters, Haji Ali, Mumbai - 400 034. Tel. No. Mob. No. 8668658050	Dadar, Shindewadi, Girgaon, Mazgaon, Kurla, Vikhroli, Mulund, C. S. T. Railway. ----- Also attend bail work of accused produced u/s. 80 & 81 Cr.P.C. in Bailable Offences covering entire Mumbai Jurisdiction.

N. B. - The Urgent Bail Applications should be preferred between 8.30 pm to 10.00 pm.

1 The above arrangement should be scrupulously noted by the Advocates and parties. They should not trouble any Magistrate or Chief Metropolitan Magistrate, Mumbai at their residence for inquiries about the Night Bail Postings.

- 2 *The earlier Addl. Chief Metropolitan Magistrate / Metropolitan Magistrate, who were appointed for the Urgent Bail Applications are requested to hand over the Seal and Stamp etc. if any, to their successors.*
- 3 *The concerned Police Stations in Gr. Mumbai should depute their official along with the say in Bail Applications to appear before the concerned Magistrate at his/her residence. These directions should be followed scrupulously.*
- 4 *The concerned Judicial officer should make his/her own arrangement mutually with his/her colleague for this work during his leave period or while leaving the Headquarter.*
- 5 *The Concerned Judicial Officer while proceeding on leave or leaving the Head Quarter should specifically mention in his/her application for leave and application seeking permission to leave Head Quarter, the name of the Judicial Officer who will attend his/her duty in his/her absence.*



12-09-2017

(S. R. YADAV)

Chief Metropolitan Magistrate,
Esplanade, Mumbai

C.C. To:

1. All Addl. Chief Metropolitan Magistrates & Metropolitan Magistrates, Mumbai
2. Commissioner of Police, Mumbai (*with request to circulate the said information to all Police Stations, Gr. Mumbai through wireless system.*)
3. Registrar, Esplanade, Mumbai.
4. Deputy Registrar/Asst. Registrars of all courts.
5. Office Superintendent.
6. Chief Police Prosecutor, Mumbai.
7. Municipal Commissioner, Mumbai.
8. The Inspector of Police, (C.Rly.), C. S. T., Mumbai.
9. The Inspector of Police, (W.Rly.), Mumbai Central.
10. The Presidents/Secretaries of Advocate Bar Associations of all centres, Gr. Mumbai.
11. Confidential Section.
12. Gazette Section.
13. Server Section, Esplanade.
14. Notification File.
15. Select File.